

(xvii) Need to establish a Divisional Office of Life Insurance Corporation at Srinagar (J&K)

PROF. SAIFUDDIN SOZ (Baramulla) : There is a problem which can be resolved with ease by the Finance Minister. It must be known to the Finance Minister that there are Divisional Offices of LIC in every big city in India and these offices transact a lot of business including grant of loans to policy holders. There are ten such offices in Uttar Pradesh and similarly in other States. Jammu and Kashmir is perhaps the only State in India which does not have a divisional office of the LIC. The policy holders from Kashmir whose cases are recommended by LIC's Branch office at Srinagar, have to come all the way from Srinagar to Jullundar and pursue their cases. The plight of the people who belong to the rural sector is far more acute. I am told that because of the distance many prospective borrowers do not get benefit from the loans of the LIC which are available on easy terms. The result is that the field is left only to a section of business community who have monopolised this concession. Therefore, I bring this anomaly to the notice of the Finance Minister with the hope that he would look into it and ask LIC to establish a Divisional Office at Srinagar (Kashmir).

(xviii) Theft of a Wireless Signal Book from Bokaro and Need to check such incidents

SHRI C.P. THAKUR (Patna) : The theft of a wireless signal book from Bokaro is a serious matter. This book contains vital information on defence matters, movements of troops etc. Similar theft has occurred three times before. I urge the Government to take necessary steps to prevent such thefts.

MR. SPEAKER : Only the approved text will go on record.

[Translation]

(xix) Need to provide railway-crossings in Ganganagar district of Rajasthan

SHRI BIRBAL (Ganganagar) : Mr. Speaker, Sir, in my constituency, there are no

railway-crossings in the rural areas with the result that accidents occur quite often and the villagers have to face many difficulties. I, therefore, urge upon the Minister of Railways to make immediate arrangements to provide railway-crossing at Hanumangarh—Bhatinda Railway line to facilitate movement of traffic between Nawan Gaon, Tehsil Hanumangarh and Nawan Bus stand of Hanumangarh Sangaria Road and another crossing on Hanumangarh—Saalpur Railway line for smooth traffic from Hanumangarh T.V. Road to Nandram Ki Dhani and village Jhambar. Immediate provision may also be made to provide railway crossing in the remaining rural areas in the whole of the district so as to avoid railway accidents and provide relief to villagers.

[English]

(xx) Need to make provision in the Seventh Five year plan for Setting up a Paper Mill in Tripura

SHRI AJOY BISWAS (Tripura West) : Tripura is rich in bamboo and hardwood. The Tripura Government decided to set up a Paper Mill at Fatikray considering the proximity of natural bamboo forests, availability of sufficient water from Manu river and easier transportation of raw materials by river. Besides, the extension of railway line upto Kumarghat is in progress and the area is well connected by National High way. Therefore, land, raw materials and transport facilities are easily available for the Project. The Project Report also is in favour of setting up of a Paper Mill in Tripura. The letter of intent was also issued but subsequently cancelled. The need of a Paper Project in Tripura being a backward and under-developed state requires no explanation. Unemployment problem has been acute in Tripura and already 90 thousand educated youths have registered their names in the employment exchanges. Moreover, the Central Government have extended help to set up four Paper Mills in the North Eastern region including Cachar. The apprehension is that the natural forest resources of Tripura will be used as raw materials in those paper mills of North Eastern region and Tripura